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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016 With TP No. 39/397-398/NCLT/AHM/2016 (New) C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013 With C.P. No. 43/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

Krishna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DHIRRM R.DAUC PUS Peritors

2. Dr.C. R. Sau PCS Lest

1 to u

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioners. Learned PCS Mr. S K Jain present for Respondents No. 1 to 4 and 11 and 12. None present for other Respondents.

Heard reply arguments of learned PCS for Respondents no. 1 to 4,11 and 12 in part.

For further reply arguments of Respondents no. 1 to 4, 11 and 12.

List the matter on 29.01.2018.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 16th day of January, 2018.